

DIVISION BENCH

O-122

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1893(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th September, 2021, 10:30 A.M

Name of the Company	JINDAL ITF LIMITED Vs. RAJESH AUTO MERCHANDISE PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsels appeared through Video Conference:

1. Ms. Sanchari Chakroborty , Advocate -- For the Operational Creditor

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. Ld. Counsel for the Operational Creditor submits that the entire payment in terms of the agreement reached between the parties on 12/12/2019 has been received. She, therefore, seeks dismissal of the present petition. Recording his submission, CP(IB) No. 1893/KB/2019 is dismissed as withdrawn. File be consigned to the records.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

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